

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**Contempt Petition No. 60/168/2018 in
ORIGINAL APPLICATION NO. 060/780/2017**

Chandigarh, this the 17th day of January, 2019

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Kirpal Singh Bhatia s/o Sh. Balwant Singh Bhatia, aged 77 years
resident of V.P.O. Ramgarh, Chandigarh Road, Ludhiana- 141123

....Petitioner

(By Advocate: Shri P.M. Kansal)

VERSUS

1. Sh. S.H. Aruna Sunderrajan, Secretary (T) and Chairman (TC), Department of Telecommunications, Sanchar Bhavan, 20, Ashoka Road, New Delhi-110001.
2. Sh. S.H. Shri Mohinder Pati, Principal General Manager Telephones District-cum-Senor General Manager, Bharat Sanchar Nigam Limited, Sanchar Bhawan, The Mall, Kanpur 208003.
3. Sh. N.K. Pandey, General Manager-cum-AGM, Telecom, Bharat Sanchar Nigam Limited, office of PGMTD, The Mall, Kanpur 208203.

....RESPONDENTS

(By Advocate: Shri K.K. Thakur)

ORDER (oral)

SANJEEV KAUSHIK, MEMBER (J)

Mr. Thakur, leaned counsel appearing on behalf of respondents produced a copy of order dated 3.1.2019 passed in compliance to order of this Tribunal dated 18.7.2017 passed in O.A. No. 060/00780/2017, which is taken on record. Based upon this, he submits that this C.P. may be closed as having satisfied.

2. In the wake of above, the C.P. is closed having been satisfied.

Notice is discharged.

(P.GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 17.01.2019
`SK'



